

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 11(PB)/2017
RT CP(IB) No.12/Chd/Hry/2017**

In the matter of:

Himalay Dassani ...Operational Creditor/Applicant


Versus

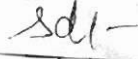
Isolux Corsan India Engineering and Constructions Pvt. Ltd. ...Corporate Debtor

Present: Mr. Pawan Sharma, Advocate for operational creditor / applicant.
Mr. Akshay Bhan, Senior Advocate with Mr. Deepak Khurana, Advocate for corporate debtor.

The learned Senior Counsel for the Corporate Debtor has handed over a copy of the petition filed by the Operational Creditor/Applicant before the Allahabad Bench of the NCLT which be taken on record.

Arguments heard. Reserved. List the matter on 08.05.2017 for orders as there will only be a Special Bench in the next week.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

April 28, 2017
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